

R.O.C.No.21327-A/2022/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No.50 / 2022

The Government, in G.O.(Ms).No.50, Home(Cts-III) Department, dated 22.01.2020, had issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Yercaud in Salem District, i.e., **District Munsif-cum-Judicial Magistrate, Yercaud in Salem District.**

Thiru. D. Saravanan, II Additional District Munsif, Salem, is transferred and posted as District Munsif-cum-Judicial Magistrate, Yercaud, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 11.03.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

(S.O)
11.03.22